

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.- 307
IB - 3494/ND/2019

IN THE MATTER OF:

M/s Hindustan Automotive Store
Vs
M/s Miric Biotech Ltd.

....Applicant

....Respondent

SECTION

Under Section – 7 of IBC, 2016

Order delivered on 06.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mohd. Shahan Ulla, Adv. Priya Garg
For the Respondent : Adv. Abhishek

ORDER

Mr. Abhishek, Ld. Proxy counsel appeared on behalf of CD/Respondent and sought time to file Vakalatnama along with reply. Let the same be done. List the case for 27.01.2020, as prayed for.

-Sc/-

(SUMITA PURKAYASTHA)
MEMBER (T)

||
-Sc/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)